

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:5222
ANSWERED ON:05.09.2011
MONITORING OF DEFENCE DEALS
Choudhary Shri Harish;Ganpatrao Shri Jadhav Prataprao

Will the Minister of DEFENCE be pleased to state:

- (a) whether there is any system for monitoring/investigating the defence deals;
- (b) if so, the details thereof; and
- (c) the reasons for irregularities committed in defence deals?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) to (c): Procurement of defence equipment/weapon systems for modernization of Armed Forces is done as per the provisions of Defence Procurement Procedure. The said Procedure contains stringent provisions aimed at ensuring the highest degree of probity, public accountability and transparency. As and when any irregularity comes to notice, appropriate action is taken as per rules.